

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
RIVAAZ TRADE VENTURES PRIVATE LIMITED (UNDER CIRP SINCE 09.04.2025)
OPERATING AS A TRADING COMPANY AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Rivaaz Trade Ventures Private Limited PAN: AAFCR9339H1 CIN: U74999MH2012PTC232339 GST: 27AAFRCR9339H1ZY
2.	Address of the registered office	Shop No. 28, 1st Floor, Krisha Arcade, Yashwant Shruti, Khaira, Palghar, Maharashtra, India - 401501
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Shop No. 28, 1 st Floor, Krisha Arcade, Yashwant Shruti, Khaira, Palghar, Maharashtra, India – 401501 *No location of fixed assets traced yet.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	F.Y. 2021-22 - 1,37,55,476/- F.Y. 2020-21 - 28,34,446/- *No products/services sold in the last two financial years, as per the Balance Sheet.
7.	Number of employees/ workmen	Employee – 0 Workmen - 0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available at google drive link as below: https://drive.google.com/drive/u/1/folders/1KaFgbRhn6T_mHw0euvhzn4ThrB-qsDI1
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available at google drive link as below: https://drive.google.com/drive/u/1/folders/1KaFgbRhn6T_mHw0euvhzn4ThrB-qsDI1
10.	Last date for receipt of expression of interest	21.06.2025
11.	Date of issue of provisional list of prospective resolution applicants	27.06.2025
12.	Last date for submission of objections to provisional list	02.07.2025
13.	Date of issue of final list of prospective resolution applicants	07.07.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.07.2025
15.	Last date for submission of resolution plans	11.08.2025
16.	Process email id to submit Expression of Interest	cirprivaaz@gmail.com

**Ritesh Agarwal**

Resolution Professional

IBBI Registration No.: IBBI/PA-001/IP-P-02296/2021-2022/13557
Correspondence Address: 6 Little Russel Street
Kankaria Estates, 7th Floor, Kolkata - 700071, West Bengal
For Rivaaz Trade Ventures Private Limited (undergoing CIRP)
AFA No.: AA1/13557/02/300625/107040 | Valid upto: 30.06.2025

Date: 05.06.2025